

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 29(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY:

Rajbir Singh
Vs
Castle Infratech Pvt. Ltd.

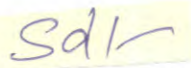
SECTION OF THE COMPANIES ACT: 397,398,402,403,235&237

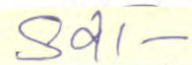
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ASHA SINGHMA	Advocate	Petitioner	
2	Rakesh C. Agarwal	Advocate	Petitioner	

ORDER

Learned Counsel for the petitioner states that affidavit of service in compliance of the last order shall be filed in the Registry today itself.

List for further consideration on 12.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Surjit
01.5.2017